

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.5698
TO BE ANSWERED ON 26TH JULY, 2019**

FUNDS ALLOCATED UNDER NHM AND NUHM

5698. SHRI L.S. TEJASVI SURYA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of funds allocated to Karnataka under National Health Mission (NHM) and National Urban Health Mission (NUHM) and especially to Bangalore city during the last three years, programme-wise;
- (b) the major recommendations of Audit reports of the last three years of NHM and NUHM for Karnataka;
- (c) whether the Government is aware that State-level meeting/conference/ workshops under NHM are being conducted in star hotels, with boarding and lodging facilities provided to the participants in the same hotels;
- (d) if so, the number of such meetings convened in Karnataka during the last three years and the expenditure incurred for each meeting; and
- (e) whether the Government is considering any policy to issue direction to States to conduct the meeting in Government premises as a cost-cutting measure and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): The details of funds released to the State of Karnataka under National Health Mission (NHM) including National Urban Health Mission (NUHM) during the last three years is at Annexure-I. The funds to the State's implementing units are released by the State Health Society on the basis of approvals and utilisation etc.

The detail of funds approved for Bangalore City during the period from 2015-16 to 2017-18, reported by the State may be seen at Annexure-II.

(b): As per the annual statutory audit reports of NHM including NUHM for the period from 2015-16 to 2017-18 duly furnished by the State of Karnataka, the Statutory auditor has provided its opinion. Copies of the same are at Annexure-III.

(c) & (d): Public Health is a State subject and its implementation also lies with the State Governments.

The State of Karnataka has reported that the State level meeting / conference /workshops under NHM are generally conducted at Seminar halls of State Institute of Health and Family Welfare. However, due to shortage of space or non availability of seminar halls of State Institute of Health & Family Welfare, the meeting / conference / workshops are being conducted at the hotels.

The number of such meetings convened in Karnataka during the last three years and the expenditure incurred for each meeting is at Annexure-IV.

(e): The States have been asked to follow General Finance Rules issued by the Ministry of Finance time to time and State Finance Rules.

Annexure-I				
Statement showing the Release from F.Y. 2016-17 to 2018-19 - Karnataka				
[Rs. in crore]				
Sl. No.	Programme	2016-17	2017-18	2018-19
		Release	Release	Release
A. NRHM-RCH Flexible Pool		440.50	693.17	587.02
1	Flexible Pool for Reproductive and Child Health including Routine Immunization, Pulse Polio Immunization and National Iodine Deficiency Disorder Control Programme	234.28	363.12	201.92
2	Flexible Pool for Health System Strengthening under NRHM	206.22	330.05	385.10
B. National Urban Health Mission-Flexible Pool		24.80	81.99	58.80
C. Flexible Pool for Communicable Disease Control Programmes		60.31	88.81	68.31
D. Flexible Pool for Non - Communicable Disease Control Programmes		21.34	82.84	20.07
E. Infrastructure Maintenance		167.14	398.69	520.62
Grand Total (A+B+C+D+E)		714.09	1345.50	1254.82

Note: The release is Central release of Grants and does not contain State share contribution.

Annexure -II

Funds allocated for Bangalore City under NUHM for three years (2015-16 to 2017-18)		
Sl. No.	Year	Amount (Rs. in Crore)
1	2015-16	58.11
2	2016.17	74.53
3	2017-18	52.08

To,

The Mission Director,

Karnataka State Health & Family Welfare Society,
IPP Building, Directorate of Health & Family Welfare
Anand Rao Circle
Bangalore-560009

Introduction

We have audited the accompanying expenditure statements / financial statements of the RCH Program Phase-II, Routine Immunisation, Pulse Polio Immunisation and Additionalities under NRHM including National Urban Health Mission (NUHM) and all the National Disease Control Programmes i.e. RNTCP-I financed under World Bank **Credit No. 4228-IN**, Leprosy, IDD, IDSP and NDVCP (**World Bank Cr. No. No. 2964-IN**) and all Non-Communicable Disease Control Programmes i.e NPCB, NPCDCS, NTCP, NPHCE, NMHP, NOHP etc. implemented through the Karnataka State Health and Family Welfare Society as of 31st March, 2016. Our responsibility is to express an opinion on these financial statements based on our audit.

Scope

We conducted our audit in accordance with standards on auditing issued by the Institute of Chartered Accountants of India. Those standards require that we plan and perform the audit to obtain reasonable assurance about whether the financial statements are free of material misstatement. An audit includes examining, on a test basis, evidence supporting the amounts and disclosures in the financial statements. An audit also includes assessing the accounting principles used and significant estimates made by management, as well as evaluating the overall financial statement presentation. In forming our opinion we have relied upon the audit findings / observations in 30 (nos.) District Health Society and One City Health and Family Welfare Society/Karnataka State Health Society's Financial statements, which have been audited by other auditors. We believe that our audit provides a reasonable basis for our opinion.

Opinion

- a. The statements of account dealing with this report include funds received from **World Bank under RNTCP-II (Cr. No. 4228-IN)**.
- b. The audited financial statements include funds received from the Asian Development Bank under "Supporting National Urban Health Mission – Results Based Lending", Loan # 3257 dated July 28, 2015", and amounts claimed under the loan are eligible for financing under the credit arrangements. The expenditure as mentioned in the respective schedule for NUHM has been incurred during the year under review for the National Urban Health Mission by the SHS from all sources of funds including loan proceeds, and allocation for use of loan proceeds has not been shown separately.
- c. We have obtained all the informations and explanations which to the best of our knowledge and belief were necessary for the purpose of our examination.
- d. In our opinion, proper books of accounts have been kept by the Karnataka State Health and Family Welfare Society, so far as appears from our examination of the books.
- e. The statements of account dealt with this report are in agreement with the books of account.

- f. Financial Statements of the State is the consolidated Financial Statements of the State and District Societies.
- g. In our opinion and to the best of our information and according to the explanations given to us the said consolidated accounts of the State and District Societies, gives the information in the manner so required and give a true and fair view:-
1. In the case of the balance sheet, of the State of affairs of the Society as at 31st March, 2016.
 2. In the case of the Income and Expenditure Account of the excess of income over expenditure / deficit of income over expenditure for the year ended on that date.
 3. In case of Receipts and Payments Account of the receipts and payments during the year ended on that date.
- h. In addition with respect to FMR/SOEs, adequate supporting documentation has been maintained to support claims to the World Bank for reimbursements of expenditures incurred;
- i. The expenditures so claimed are eligible for financing under the Credit Agreement; and
- j. Procurement of goods and services has been carried out as per the Procurement manual by Central TB Division and other concerned division of the Govt. of India.

**For S Venkatram & Co.
Chartered Accountants
FRN:004656S**

**Place: Bangalore
Date:**

**S Venkataramani
Partner
(M. No. 015700)**

To,

The Mission Director,

Karnataka State Health & Family Welfare Society,
IPP Building, Directorate of Health & Family Welfare
Anand Rao Circle
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Opinion

- k. The statements of account dealing with this report include funds received from **World Bank under RNTCP-II (Cr. No. 4228-IN)**.
- l. The audited financial statements include funds received from the Asian Development Bank under "Supporting National Urban Health Mission – Results Based Lending", Loan # 3257 dated July 28, 2015", and amounts claimed under the loan are eligible for financing under the credit arrangements. The expenditure as mentioned in the respective schedule for NUHM has been incurred during the year under review for the National Urban Health Mission by the SHS from all sources of funds including loan proceeds, and allocation for use of loan proceeds has not been shown separately.
- m. We have obtained all the informations and explanations which to the best of our knowledge and belief were necessary for the purpose of our examination.
- n. In our opinion, proper books of accounts have been kept by the Karnataka State Health and Family Welfare Society, so far as appears from our examination of the books.
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- s. The expenditures so claimed are eligible for financing under the Credit Agreement; and
- t. Procurement of goods and services has been carried out as per the Procurement manual by Central TB Division and other concerned division of the Govt. of India/Procurement Procedures prescribed by Government of Karanataka.

**For GHOSHAL & GHOSAL.
Chartered Accountants
FRN:304013E**

**GUPTA SAMA SESHAGIRI RAO
Partner
M. No. 023640**

AUDIT REPORT

To,

The Mission Director,

Karnataka State Health & Family Welfare Society,
IPP Building, Directorate of Health & Family Welfare
Anand Rao Circle
Bangalore-560009

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- x. In our opinion, proper books of accounts have been kept by the Karnataka State Health and Family Welfare Society, so far as appears from our examination of the books.
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- z. Financial Statements of the State is the consolidated Financial Statements of the State and District Societies.
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- bb. In addition with respect to FMR/SOEs, adequate supporting documentation has been maintained to support claims to the World Bank for reimbursements of expenditures incurred;
- cc. The expenditures so claimed are eligible for financing under the Credit Agreement; and
- dd. Procurement of goods and services has been carried out as per the Procurement manual by Central TB Division and other concerned division of the Govt. of India/Procurement Procedures prescribed by Government of Karnataka.

**For GHOSHAL & GHOSAL.
Chartered Accountants
FRN:304013E**

**Place: Bangalore
Date: 10.09.2018**

**GUPTA SAMA SESHAGIRI
RAO
Partner
M. No. 023640**

Details of Conferences/ Workshops conducted @ Hotels for the FY 2016-17

Sl.No	Date / Tenure	Name of the Programme	Name of the Meeting / Activity	Venue	Expenditure incurred (in Lakh)
1	28.12.2016 To 30.12.2016	Programme Implementation Plan (PIP)	State level re-orientation workshop on preparation of PIP/DHAP process software for 2017-18 reg.	Private: The Chancery Pavilion hotel, Bangalore	8.12
2	16.02.2017 &17.02.2017	Quality Assurance	Internal Assessors Training	Private-The Bel Hotel, Bengaluru	0.85
3	27.09.2016	SIHFW	PGDHPE	West Fort Hotel	1.47
Total					10.44

Details of Conferences/ Workshops conducted @ Hotels for the FY 2017-18

Sl.No	Date / Tenure	Name of the Programme	Name of the Meeting / Activity	Venue	Expenditure incurred (in Lakh)
1	11.01.2018 TO 12.01.2018	Programme Implementation Plan (PIP)	State level re-orientation workshop on preparation of PIP/DHAP for 2018-19 reg.	Private: The Chancery Pavilion hotel, Bangalore	0.76
2	1-3.08.17	Quality Assurance	NQAS-Service Providers Training	Private- The Palladium Hotel, Bengaluru	3.04
3	5&7.12.17	Quality Assurance	SBA & Kayakalpa EA Training	Private- The West Fort Hotel, Bengaluru	2.45

4	25.03.2018 (Dharwad), 13.04.2018 (Mysore), 22.04.2018 (Bangalore)	State Blood Cell	Rehabilitation Workshop for Hemophilia Patients	Dharwad (Rashi Farms Club & Resort) Mysore (Hotel Le Ruchi the Prince) Bangalore (Kanva Star Resorts)	6.63
Total					12.88

Details of Conferences/ Workshops conducted @ Hotels for the FY 2018-19

Sl.No	Date / Tenure	Name of the Programme	Name of the Meeting / Activity	Venue	Expenditure incurred (in Lakh)
1	28th & 29th March 2019	IDSP	Southern States IDSP Review Meeting	Gold Finch	1.34
2	2/26/2019	Nutrition	(Stunting and Wasting) &A 'Brain Storming"	Hotel Capitol, Raj Bhavan Road, Bengaluru	1.75
3	12/12/2018 to 14/12/2018. Bangalore	National Programme for Prevention and Control of Deafness	South India Regional Review Meeting of NPPCD Programme to review State Nodal Officer of 16 South India Regional States (Karnataka, Andhra Pradesh, Chhattisgarh, Goa, Jharkhand, Kerala, Madhya Pradesh, Maharashtra, Odisha, Tamil Nadu, Andaman & Nicobar, Dadar & Nagar, Daman & Diu, Lakshadweep, Puducherry and Telangana)	Citrine Hotel, Sheshadripuram, Bangalore	2.93
					0.76
4	18.09.2018, 20.09.2018 & 22.09.2018	Programme Implementation Plan (PIP)	RoP meeting for the FY 2018-19	Private: Gold Finch hotel, Bangalore	6.43

5	13-14.11.18	Quality Assurance	SBA & Kayakalpa EA Training	Private- The West Fort Hotel, Bengaluru	2.21
6	19.02.2018	SIHFW	IEC	West Fort Hotel	0.83
7	01.02.2018 to 02.02.2018	State Blood Cell	International Workshop on Prevention and Management of Hemoglobinopathies and Hemophilia	The Hotel Ashoka	53.81
Total					70.06